

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH CUTTACK

Original Application No.148 of 1991

Date of Decision:13.12.1993

Dhuna Chandra Rout Applicant (s)

Versus

Union of India & Others Respondent(s)

(FOR INSTRUCTIONS)

- 1. Whether it be referred to reporters or not ? A
- 2. Whether it be circulated to all the Benches of No the Central Administrative Tribunals or not ?

MEMBER (ADMINISTRATIVE)

VICE-CHAIRMAN

13 DEC 93



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Applicant

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Respondents

For the applicant

M/s. Devanand Mishra
Deepak Mishra
R.N.Naik, A.Deo
B.S.Tripathy,
P.Panda,
Advocates

For the respondents

Mr.A.K.Mishra, Standing Counsel (Central)

CORAM:

THE HONOURABLE MR.K.P. ACHARYA, VICE - CHAIRMAN

AND

THE HONOURABLE MR.H.RAJENDRA PRASAD, MEMBER (ADMN)

JUDGMENT

MR.K.P.ACHARYA, VICE-CHAIRMAN: In this application, petitioner has a grievance against Opposite Party No.5 for 5his selection/ appointment as Extra Departmental Branch Post-master, Singhpur Branch Post Office.



2. Shorn of unnecessary details, to fill up the vacancy in regard to the post of E.D.B.P.M., Singhper Branch Post Office, the competent authority considered the candidature of several persons and found OP No.5 to be suitable and accordingly issued letter of appointment in favour of OP No.5. The petitioner has come up with this application to quash the appointment of Opposite Party No.5.

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2. We have heard learned counsel for the petitioner and Mr. Aswini Kumar Mishra, learned Standing Counsel at a considerable length. There is no necessity of dealing with each of the contentions put forward by the counsel for both sides. It would suffice to say that we we would not like to interfere with the discretion exercised by the competent authority in finding OP No.5 to be suitable for the post in question especially because, we find no illegality to have been committed by the competent authority in appointing OP No.5 as E.D.B.P.M., Singhpur Branch Post Office. Therefore, we find no merit in this application which stands dismissed leaving the parties to bear their own costs.

MEMBER (ADMINISTRATIVE)
13 DEC 93

VICE-CHAIRMAN

Cuttack Bench cuttack
Dated the 13.12.1993/B.K. Sahoo

